

[*Translation*]

**Pension Rules for Victims of Accidents**

6094. SHRISANTOSH KUMARGANGWAR: Will the PRIME MINISTER be pleased to state:

(a) the period of service which is counted for giving pension and other benefits etc. to defence personnel in case they become victims of accidents;

(b) whether there are any cases where the services of a defence personnel was counted for pension etc. upto the day he met with an accident, though actually he remained in service for several years after recovery; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The entire period of qualifying service rendered by the defence personnel is counted for giving retiring/service/invalid pension and other benefits such as retirement gratuity. Such victims are also entitled to disability element, subject to the prescribed conditions, provided the injury sustained has been accepted by the competent authority as attributable to Military service and the degree of disablement is not less than 20%

(b) No such case has been brought to our notice.

(c) Does not arise.

[*English*]

**Scientific Bungling**

6095. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn to the press report appearing in the Financial Express dated 27th March, 1990, under the heading "Cases of Scientific bungling on the rise";

(b) if so, whether Government have investigated into the matter; and

(c) the steps taken by Government to check the scientific bungling?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON) (a) Yes, Sir.

(b) and (c). The press report appearing in the Financial Express dated 27.3.1990 refers inter alia to some cases of scientific bungling in Banaras Hindu University and Punjab University, Chandigarh. The details of these cases are as follows:-

- (i) According to the information furnished by Banaras Hindu University, cases of plagiarism by some teachers and research scholars of the Mathematics Department of the University came to the notice of Vice-Chancellor, BHU in February, 1988 on receipt of a letter from Prof. R.M. Barron, Chairman, Department of Mathematics and Statistics, University of Windsor, Canada in his capacity as external examiner of a Ph. D. thesis.

The Vice-Chancellor constituted two Committees headed by Prof. S. K. Trehan of Punjab University and Prof. M.S. Narasimhan of Tata Institute of Fundamental Research, Bombay respectively